

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 1580  
ANSWERED ON 29/07/2025**

**ACTION PLAN FOR POVERTY ALLEVIATION**

**1580. Shri Narayandas Ahirwar:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Bundelkhand region is one of the poorest regions of the country;**
- (b) the details of schemes implemented to eradicate poverty in Bundelkhand region along with the actual impact thereof during the last five years;**
- (c) whether the Government has proposed/implemented any special long term action plan to lift Bundelkhand region out of poverty regions; and**
- (d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a) & (b): Ministry of Rural Development (MoRD) is implementing a number of welfare schemes/programmes such as Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM), DeenDayal Upadhyaya Grameen Kaushalya Yojana (DDUGKY), Rural Self Employment Training Institutes (RSETIs) and National Social Assistance Programme (NSAP) for overall development of rural areas of the country including Bundelkhand region. These schemes/programmes aim to alleviate poverty and to bring about overall improvement in the quality of life of the people in rural areas of the country by strengthening livelihood opportunities, providing minimum guaranteed employment, promoting self-employment, skilling of youths in various useful trades and entrepreneurship**

**qualities, infrastructure development and provision of social assistance.**

**The above-mentioned schemes/programmes are implemented through States/Union Territories. The impact of these schemes/programmes in the Bundelkhand region (covering the districts of Chitrakoot, Banda, Jhansi, Jalaun, Hamirpur, Mahoba, Lalitpur in Uttar Pradesh, as well as Chhatarpur, Tikamgarh, Damoh, Sagar, Datia and Panna in Madhya Pradesh), wherever maintained, is as under:-**

- i. Under MGNREGA, 27.89 crore person days have been generated during the last five years.**
- ii. Under PMAY-G, a total of 5,19,819 houses have been constructed during the last five years.**
- iii. Under PMGSY, since the inception of the scheme upto 24.07.2025, a total of 15,428 km of road length has been sanctioned, out of which 14,963 km has been completed .**
- iv. Under DAY-NRLM, 2,88,627 Self Help Groups (SHGs) have been promoted and 33,39,728 Households have been mobilised from the financial year 2021-22 till 31<sup>st</sup> March, 2025.**
- v. Under DDU-GKY, 15,327 candidates have been trained and 10,818 have been placed during the last five years.**
- vi. Under RSETI, 42,913 candidates have been trained and 31,331 have been settled during the last five years.**

**(c) & (d): This Ministry does not have any action plan specifically for Bundelkhand region. However, as informed by NITI Aayog, in 2009, a special package for the Bundelkhand region was approved at a cost of Rs.7266 crore, comprising Rs.3506 crore for Uttar Pradesh and Rs.3760 crore for Madhya Pradesh for a period of 3 years, starting from 2009-10. The Government further approved an Additional Central Assistance of Rs. 200 crores (Rs 100 crore each for State Governments of Uttar Pradesh and Madhya Pradesh) to provide drinking water in Bundelkhand region on May 19, 2011.**

**Under this package various interventions like Watershed Development, Construction of Surface Irrigation Project, Construction of Dug well and its energization, Construction of Stop Dams, Afforestation, Storage and Market yards, Distribution of Goats and Bulls, Fodder Storage, Dairy Development, Drinking Water Supply, Crops and Horticulture Development and Marketing etc. were adopted in all 7 districts of Uttar Pradesh and 6 Districts of Madhya Pradesh of Bundelkhand Region.**

**Ministry of Finance provided the release amount under Bundelkhand package:**

<b>Year of release</b>	<b>Amount Released</b>	
	<b>Madhya Pradesh</b>	<b>Uttar Pradesh</b>
<b>Release upto and of 11<sup>th</sup> plan</b>	<b>1425.83</b>	<b>1005.52</b>
<b>2012-13</b>	<b>455.23</b>	<b>207.04</b>
<b>2013-14</b>	<b>350.01</b>	<b>250.17</b>
<b>2014-15</b>	<b>0.00</b>	<b>383.11</b>
<b>2015-16</b>	<b>405.58</b>	<b>264.8399</b>
<b>2016-17</b>	<b>215.00</b>	<b>80.00</b>
<b>2017-18</b>	<b>359.53</b>	<b>917.20</b>
	<b>3211.18</b>	<b>3107.8799</b>

**The last release of money worth Rs.917.20 crore was made in the year 2018 to the Government of Uttar Pradesh. The released amount was to be utilized for two years, i.e. 2018-19 to 2019-20, to complete the ongoing projects under Bundelkhand package.**

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